NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM $\,$

| TRANSFER PETITION NO. | | |
|----------------------------------|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CP(IB)172/10/HDB/2017 | |
| NAME OF THE COMPANY | Super Agri Seeds Private Limited | |
| NAME OF THE PETITIONER(S) | | |
| NAME OF THE RESPONDENT(S) | | |
| UNDER SECTION | | |
| | 10 of IBC | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--------------------------------|-----------|
| Kari Venleatisuch | TRP | KARIVENKATESUAL LUELGMAZIUM | - Geras' |
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| | | | - |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------|-------------|------------------------|------------|
| G. DURGA BOSE (FOR RESP. | ·) ABU. | 9989006662 | G. B. Rose |
| B. Prarcen Kuman | Adu. | 9618131713 | flady |
| P. Sinharsha Reddy | Adv. | 92 9246299760 | H |
| (RBL) | | | |

Heard Mr.Kari Venkateswarlu, IRP, Mr.G.Durga Bose, Mr.B.Praveen Kumar and Mr.P.Sriharsha Reddy, learned counsels for the respondents.

That hey have decided to change the IRP with existing IRP appointed by this Tribunal and that they wanted to suggest new RP, and requested time. Post the case on 15.11.2017.

*SdF*Member (Technical)

Member (Judicial)